

ITEM NO.114

COURT NO.9

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 14080/2015

UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION & ANR.Appellant(s)

VERSUS

SMT. ARCHANA TIWARI & ORS.

Respondent(s)

Date : 11-05-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s) Mrs. Garima Prashad, Sr. Adv.
Mr. Nishit Agrawal, AOR
Mr. Shadab Khan, Adv.
Ms. Kanishka Mittal, Adv.
Ms. Vanya Agrawal, Adv.

For Respondent(s) Ms. Anjali Tiwari, Adv.
Mr. S. R. Setia, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after Summer Vacation, 2023.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR